- (v) income from Rs. 50,001 to Rs. 1 lakh; and
- (vi) income above Rupees one lakh?

THE MINISTER OF FINANCE (SHRI MORAZJI R. DESAI) :

(Rs in crores) fa) Total demand of income-tax and Corporation tax . 290.48

(c) The number of assessments are not classified in the records of the Income-Tax Department according to the categories indicated in the ques tion. Therefore, the requisite infor mation is not available.

डाइरेक्टरेट जनरल, बोर्डर रोड्स ग्रागॅनाइ-जेशन द्वारा सडकों का निर्माण

२९४. श्री विमलकुमार मन्नालालजी बौरड़िया : क्या प्रतिरक्षा मंत्री यह वताने की क्रमा करेंगे कि:

(क) डाइरेक्टरेट जनरल बोर्डर रोड्स आगेंनाइजेशन का वर्ष १९४९-६०, १९६०-६१ और १९६१-६२ में कितने कितने मील की सड़कें कितनी कितनी लागत पर बनाने की लक्ष्य था:

(ख) कितने मील की सड़कें कितनी लागत पर बनाई गईं; ग्रौर

(ग) १९६२--६३ में सड़कों के निर्माण के लिये क्या लक्ष्य निर्घारित किये गये और उनकी अनमानित लागत क्या होगी?

t[RoAD CONSTRUCTION BY THB D.G BORDER ROADS ORGANISATION

295. SHRI V. M. CHORDIA: Wil the Minister of DEFENCE be pleasei

to Questions

(a) the targets fixed by the Directorate General Border Roads Organisation, for the years 1959-60, 1960-61 and 1961-62 for constructing roads together with their mileage and cost;

(b) the mileage of roacls constructed together with their cost; and

(c) the targets fixed for constructing roads during the year 1962-63 and their estimated cost?]

प्रतिरक्षा मंत्रालय में राज्य मंत्री

(श्री कें रघुरमया): (क) से (ग) सूचना प्रकट करना लोकहित में नहीं है ।

t[THE MINISTER OF STATE IN THI MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH) : (a) to (c) It is not in public interest to disclose the information.]

GOVERNMENTAL PRICE CONTROL

296. SHRI K. V. RAGHUNATHA REDDY: Will the Minister of FINANCE be pleased to state whether there are any commodities subject to Governmental price control and yet do not come under the purview of the Industries (Development and Regulation) Act or the Essential Commodities Act?

THE MINISTER OF FINANCE (SHRI MORARJI R. DESAI): Most of the price control measures are taken under th« powers derived from the Industries (Development and Regulation) Act or the Essential Commodities Act. There are, however, a few commodities prices of which are controlled either through executive notifications or under powers derived from other statutes. For instance, maximum and minimum prices of raw rubber are fixed tinder section 13 of the Rubber Act 1947. The imports of raw silk are arranged by the State Trading Corporation and such raw silk is released by the Central Silk Board, Bombay at prices fixed by Government from time to time under executive powers. The Tea Act 1953 also provides for control of prices of tea, although no such control is exercised at present. Ceiling prices of petroleum products are determined on the basis of "im-

t [] English translation.

port parity" under ad hoc price agreements entered info by Government with the oil companies operating in the country.

हिन्दुस्तान भशीन टुल्स की घड़ियां बनाने की क्षमता

२९७. श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या इस्पात तथा भारी उद्योग मंत्री यह बताने की क्रुपा करेंगे कि:

(क) १९६१ में हिन्दुस्तान मशीन टन्स लिमिटेड, बंगलोर की कितनी घडियां बनाने की क्षमता थी:

(स) १९६१ में कूल कितनी घड़ियां बनाई गई;

(ग) क्षमता से कम उत्पादन होने के क्याक्याकारण हैं:

 (ध) १९६२ में कितनी षडियां बनग्ने का अनुमान है; ग्रीर

(ङ) १६६१ में घड़ियों की कितनी मांग रही ?

t [WATCH-MAKING CAPACITY OF H.M.T.

207. SHRI V. M. CHORDIA: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) what was the watch-making capacity of the Hindustan Machine Tools Limited, Bangalore in 1961;

(b) what was the total number of watches manufactured in 1961;

(c) what are the reasons for the production being below capacity;

(d) what is fhe estimated number of watches to be manufactured in 1962; and

(e) what was the demand for watches in 1961?]

इत्पात तया भारी उद्योग मंत्री (श्री सी० सुब्रह्मण्यम्): (क) घड़ियों का देशीय निर्माण जनवरी १९६३ में शुरू हो

जाएगा। जुलाई १९६१ से केवल भाषात किए गए पुजों से घड़ियां तैयार करने का काम हो रहा है। १९६१ में जुलाई १९६१ से लेकर १४,००० घड़ियां तैयार करने का ग्रायोजन किया गया था।

(स) जुलाई-दिसम्बर १९६१ की ध्रवधि में लगभग ६,००० घडिया बनाई गई ।

(ग) देशीय निर्माण का कार्य-क्रम योजना के ग्रनुसार चल रहा है। १९६१ में कम घड़ियां तैयार हुई क्योंकि घड़ियों के संग्रहण का मुख्य उद्देश्य कुछ भारतीय संग्रहकों (६) को जापानी प्रविधिज्ञों की कड़ी देख रेख में प्रशिक्षण देना है।

(घ) १९६२-६३ में लगभग ३०,००० षड़ियां वनाने का अनुमान है। इन में से ३,४०० घडियां देशीय निर्माण के प्रथम चरण के मन्तर्गत बनाई जायेंगी।

(ङ) जब ग्रायात पर कोई रोक नहीं थी तब घड़ियों का वार्षिक झासात लगभग १ मिलियन से लेकर १ ४ मिलियन था।

t[THE MINISTER OF STEEL AND HEAVY INDUSTRIES (SHRI C. SUBRAMANIAM) : (a) Indigenous manufacture of watches is scheduled to commence in January 1963. It is only the assembly of watches from imported components that has been undertaken since July 1961. It was planned to assemble 15,000 watches in 1961 beginning from July, 1961.

(b) About 9,000 watches were assembled during the period July-December, 1961.

(c) The programme of indigenous manufacture is proceeding 1 according to plan. There was a shortfall in the assembly of watches in 1961, because the programme of assembly is pri marily a training exercise for a limit-

t [] English translation.